

SHRI S. M. BANERJEE (Kanpur): You have been misquoted. It says :

"Dr. Singh said that he drew the attention of the Speaker to the statement of the opposition leader and the latter had confirmed that Dr. Singh did not mention any date or the subject to be discussed during the proposed meeting."

Actually you had made your position very clear.

संसद्-कार्य तथा संचार मंत्री (डा० राम सुभग सिंह) : श्रीमान, माननीय श्री वाजपेयी ने जो यह कहा है कि बैठक कराने की बात मैंने मान ली, वह बिल्कुल सही है और जो बात अभी माननीय श्री बनर्जी ने उद्धृत की है, वह भी सही है। मैं बैठक कराऊंगा और जो कहा था, उस को मैं मान्यता देता हूँ।

श्री कंबरलाल गुप्त (दिल्ली-सदर) : मन्त्री महोदय बतायें कि किस विषय पर बात-चीत होगी।

12.36 Hrs.

SCHEDULED CASTES AND SCHEDULED TRIBES ORDERS (AMENDMENT) BILL

APPOINTMENT OF MEMBER TO JOINT COMMITTEE

SHRI ANIL K. CHANDA (Bhopur): I beg to move :

"That this House do appoint Shri P. Govinda Menon to the Joint Committee on the Bill to provide for the inclusion in, and the exclusion from, the lists of Scheduled Castes and Scheduled Tribes, of certain castes and tribes, for the re-adjustment of representation, and re-delimitation of parliamentary and assembly constituencies in so far as such re-Adjustment and re-delimitation are necessitated by such inclusion or exclusion and for matters connected therewith, vice Shri Asoka Mehta resigned."

MR. SPEAKER : The question is :

"That this House do appoint Shri P. Govinda Menon to the Joint Committee on the Bill to provide for the inclusion in, and the exclusion from, the lists of Scheduled Castes and Scheduled Tribes, of certain castes and tribes, for the re-adjustment of representation, and re-delimitation of parliamentary and assembly constituencies in so far as such re-adjustment and re-delimitation are necessitated by such inclusion or exclusion and for matters connected therewith, vice Shri Asoka Mehta resigned."

The motion was adopted.

12.37 Hrs.

RE : ARREST OF SHRI MADHU LIMAYE

SHRI NATH PAI rose—

MR. SPEAKER : You send a chit at 12 O' Clock and get up. I cannot give permission. It is not proper. If this is allowed, everybody will send a chit at 11-45 or 12 and then get up.

SHRI NATH PAI (Rajapur): After all, you know the subject.

श्री रवि राय (पुरी) : अध्यक्ष महोदय मैंने कल आप को श्री मधु लिमये और श्री अर्जुन सिंह भदौरिया के बारे में चिट्ठी लिखी थी। वे दोनों माननीय सदस्य जेल में बन्द हैं। आप गृह मन्त्री को कहें कि वह इस बारे में बयान दें।

MR. SPEAKER : I told you that I had sent it to the Home Minister. I have not got a reply. If I had got a reply, I would have put it on the agenda.

श्री रवि राय : वह कब बयान देंगे ? आप उन्हें दोबारा कहिए कि वह कल तक इस बारे में बयान दें।

अध्यक्ष महोदय : मैं कहूंगा।

श्री रवि राय : वे दोनों माननीय सदस्य चार दिनों से जेल में बन्द हैं। उन को सदन की बैठक में आने नहीं दिया जा रहा है।

श्री जार्ज करनेगीब (बम्बई दक्षिण) : अध्यक्ष महोदय, कल तक वह बयान आना चाहिए। इस सदन के दो माननीय सदस्य कई दिनों से जेल में बन्द हैं। इस सदन की बैठक हो रही है। आप गृह मन्त्री से कहिए कि कल दोपहर तक उन्हें बयान देना चाहिए कि इन माननीय सदस्यों के बारे में क्या हो रहा है।

12.40 Hrs.

MATTER UNDER RULE 377—*contd.*

PRIME MINISTER'S MEETING WITH
OPPOSITION LEADERS RE. CENTRAL
GOVERNMENT EMPLOYEES' STRIKE
—*contd.*

SHRI J. B. KRIPALANI (Guna) : Mr. Speaker, Sir, you have allowed me to say a few words. I hope that the members of other Parties will also allow me to say a few words without interruption because it has become necessary not only to have your permission but also to have the permission of some sections of the House before one can speak. I am referring to what happened yesterday. This Parliament has not only a reputation here but it has a reputation outside India also. It has a reputation to lose and we individual members have also at least in this country either to lose our reputation or to maintain our reputation. You had been to many countries recently (*interruptions*) I got your permission, yet you are interrupting.

AN HON. MEMBER : They are withdrawing the permission.

SHRI J. B. KRIPALANI : We have a reputation to lose. Each one of us has a right here and you too have rights here. These need to be protected. I am sorry to say that neither your rights nor our rights nor the rights of the whole organization called Parliament were respected yesterday. The Prime Minister spoke one word. She said 'I

do not want to be coerced or bullied'. Now, Sir, we use for the Treasury Benches much worse language. I want this to be clear. If the Prime Minister cannot use a word which is derogatory to us, can we use words derogatory to the Treasury Benches. This is a thing which has got to be decided.

MR. SPEAKER : That is why I have called a meeting tomorrow of the General Purposes Committee. The leaders of the Parties are also there. I think it is better to avoid these words. I am going to appeal to them. Tomorrow I hope there will be a consensus and see if we are able to do it. (*Interruptions*).

श्री जार्ज करनेगीब (बम्बई-दक्षिण) : अध्यक्ष महोदय, मुझे इस पर कुछ बोलने दीजिए। आप ने आचार्य जी को बोलने दिया। कल की यहां पर जो घटना है उस के बारे में मुझे इतना ही कहना है कि अगर संसदीय परम्पराओं के बारे में बात करनी हो तो मेरी सभी लोगों से और खास तौर से आचार्य जी से प्रार्थना है कि हाउस आफ कामन्स की परम्पराओं को बह देखें। यहां के प्रधान मन्त्री को एक बार बोलने नहीं दिया, इंग्लिस्तान के हाउस आफ कामन्स के अन्दर सैकड़ों बार ऐसा हुआ है जब कि प्राइम मिनिस्टर को बोलने नहीं दिया गया। तो क्या यहां पर यह बातें कर रहे हैं ?

SHRI H. N. MUKERJEE (Calcutta North East) : You have been good enough to say that tomorrow the General Purposes Committee is to meet and certain things are to be discussed. I have discovered much to my shame because I belong to this fraternity that things happen inside the room and something else is said outside in the manner that the Minister did. If this sort of things goes on, I do not see any purpose in having meetings which are called by you. If you call a meeting and in your presence certain things are said and then and there they are repudiated with impunity—a reference is made to you specifically—if this sort of malpractice continues, there is no point in having meetings.